

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:7109

ANSWERED ON:18.05.2012

``REVENUE LOSS``

Ganpatrao Shri Jadhav Prataprao;Hussain Shri Syed Shahnawaz;Rama Devi Smt.

Will the Minister of FINANCE be pleased to state:

- (a) the number of audit reports indicating revenue losses caused to the exchequer received by the Government during the last three years;
- (b) whether till date Government has not taken any action on those audit reports;
- (c) if so, the details thereof and the reasons therefor;
- (d) the number of reports out of the aforesaid on which action has been taken by the Government;
- (e) the details of the officers against whom action has been taken by the Government in this regard;
- (f) the provisions under which action is required to be taken after receiving the said report alongwith the reasons for not complying with the said provisions; and
- (g) the details of steps taken/proposed to be taken by the Government to strictly implement the said provisions?

Answer

MINISTER OF STATE FOR FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (g) : Information is being collected from Ministries/Departments including office of C&AG. After receipt of the requisite information, the same will be laid in the Lok Sabha.